

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

8. IA/3134/2022  
C.P. (IB)/13(MB)2019

CORAM:

SHRI PRABHAT KUMAR,  
MEMBER (T)

SHRI KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Cantronics Office Equipment Pvt. Ltd.

SECTION : Sec 10 of IBC 2016

---

**ORDER**

The matter has clarified, and the matter remained Reserved for Orders.

Sd/-  
PRABHAT KUMAR  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)